

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.110 of 2015 & IA Nos. 176 of 2015, 177 of 2015, Appeal No.89
of 2015 & IA No.137 of 2015 and Appeal No.90 of 2015 & IA No.138 of
2015**

Dated: 06th December, 2016

In the matter of :

A.No.110 of 2015 & IA Nos. 176 of 2015, 177 of 2015

Indian Wind Energy Association & Anr. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

A.No.89 of 2015 & IA No.137 of 2015

Indian Wind Power Association ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

A.No.90 of 2015 & IA No.138 of 2015

Indian Wind Power Association ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

O R D E R

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **04th January, 2017.**

Court Master